

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A No.548/1994

Monday this the 25th day of April, 1994.

CORAM:

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR.P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Lalitha L.
Pulimootitharayil,
Post Thattarambalam,
Mavelikkara
(Presently working as Postal Assistant,
Kayamkulam Head Office). .. Applicant

(By Advocate Mr.Sanjay rep. Salil Narayanan)

vs.

1. Union of India represented by
Secretary to Government of India,
Ministry of Communication,
Sanchar Bhavan, New Delhi.
2. Chief Post Master General,
Kerala Circle, Trivandrum.
3. Superintendent of Post Offices,
Mavalikkara Division,
Mavalikkara -1.
4. S.Abbiramakumari,
Postal Assistant,
Kayamkulam Head Office.
5. M.Bhargavi Amma,
Postal Assistant,
Chettikulangara. .. Respondents

(By Advocate Ms.Maya rep. Mr.Mathew J.Nedumpara)

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN:

Applicant is aggrieved by the refusal to grant a mutual transfer. The order of transfer is issued by the third respondent and Standing Counsel submits that applicant can move the second respondent by way of a suitable representation, if she is aggrieved. She may do so. Second respondent shall consider the representation with notice to 4th respondent and pass

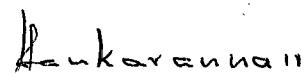
appropriate orders. The impugned order will be subject to such orders as the second respondent may pass.

2. Application is disposed of as aforesaid. No costs.

Dated the 25th April, 1994.



P.V.VENKATAKRISHNAN
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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